

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5689

ANSWERED ON:07.04.2017

Crash of Sukhoi and Chetak Helicopters

Chavan Shri Ashok Shankarrao;Gaikwad Dr. Sunil Baliram;Gavit Dr. Heena Vijaykumar;Gupta Shri Sudheer;Jayavardhan Dr. Jayakumar;Kirtikar Shri Gajanan Chandrakant;Mahadik Shri Dhananjay Bhimrao;Mahato Shri Bidyut Baran;Owaisi Shri Asaduddin;Patil Shri Vijaysinh Mohite;Radhakrishnan Shri T.;S.R. Shri Vijay Kumar;Satav Shri Rajeev Shankarrao;Singh Shri Kunwar Haribansh;Sule Smt. Supriya Sadanand

Will the Minister of DEFENCE be pleased to state:

- (a) whether a frontline Sukhoi-30 MK fighter jet and Chetak helicopters have crashed in different parts of the country recently;
- (b) if so, the details thereof and the number of persons injured in these incidents along with the compensation paid to injured / killed persons;
- (c) whether the Government has constituted any inquiry in the matter, if so, the details thereof and the outcome thereof;
- (d) the number of aircraft and helicopters lost by the armed forces in crashes along with the number of people killed since 2011; and
- (e) whether the Government has studied the reasons behind this loss, if so, the details thereof and the other steps taken by the Government to avoid such recurrence of aircraft crash of Indian armed force?

Answer

MINISTER OF STATE (DR. SUBHASH BHAMRE)

IN THE MINISTRY OF DEFENCE

????? ?????? ??????? (??, ?????? ??????)

(a) & (b): A Sukhoi-30 MKI aircraft in Barmer, Rajasthan and a Chetak helicopter in Allahabad crashed on 15.03.2017. Two civilians were injured in the crash involving Su-30 MKI aircraft. Compensation will be paid to them as per extant rules.

(c) Courts of Inquiry ordered in both the accidents are yet to complete.

(d) A total of 48 aircraft and 21 helicopters were lost in crashes by the armed forces since 2011. 79 persons were killed in these crashes.

(e) Every aircraft accident/incident is thoroughly investigated by a Court/ Board of Inquiry to ascertain the cause of accident and the recommendations of the completed Court/Board of Inquiry are implemented. Defence Forces have taken various preventive measures like invigoration of Aviation Safety Organization, streamlining of accident/incident reporting procedure, analytical studies and quality audits of the aircraft fleets to identify vulnerable areas to avoid aircraft accidents. Accident prevention programmes have been given an added thrust to identify risk prone / hazardous areas specific to the aircraft fleets and operational environment to ensure safe practices / procedures.
